

DIVISION BENCH
COURT - II

S-19

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/30(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	RITA ROY VS SALT LAKE WINE PVT LTD
UNDER SECTION	SEC. 58(3)

Appearance (via video conferencing/physically)
None

ORDER

1. None for the parties.
2. Matter stands adjourned to **15th May, 2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)